

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) M.K.S. Ravichandran P.C.S.
M.K. PREETHIA.
for KSR & Co.

for
Respondents.

2) Sreepriya Kalantika
PCS.

for
petitioner.

ORDER

PCS representing the petitioner present. Counsel for respondents present and
prayed time for filing counter. Time extended at request. Put up on 04.12.2017 at
10.30 A.M.

—sd—
K Anantha Padmanabha Swamy
Member (Judicial)